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O.A. 520/92

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Serial No. of Order	Date of Order	Order with Signature
4	1.2.93	Concerned Superintendent of Post offices be requested to give a certificate regarding service of notice etc on OP Nos. 1 & 2, and so also OP Nos. 1 and 2 be requested to give an information as to whether they have received notice or not. Reply is expected by 22.2.93 and the matter may come up on 23.2.93. Vice-Chairman
5	23.2.93	OP Nos. 1 and 2 be requested as to whether they have received notice or not. Reply is expected by 22.3.93 and the matter may come up on 23.3.93. Vice-Chairman
6	2.4.93	Call on 4.4.93 for orders along with OA. 519/91. Vice-Chairman
7	7.4.93	Mr. P.C. Mahapatra, learned Counsel for the petitioner is present and so also Mr. B. Pal, learned Standing Counsel. Counsel for both sides agreed that this case may be taken up for hearing on 4.5.93. I have no objection. Call on 4.5.93 as for hearing along with mine application. Vice-Chairman
8	4.5.93	Call on 28.6.93 for fixing a date of hearing. Vice-Chairman
9	28.6.93	Call on 27.93 for hearing since Hon'ble Vice-Chairman is on leave today. Member (A)

O.A. 560/92
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Serial No. of Order	Date of Order	Order with Signature
10	8-7-93	Put up this case tomorrow for hearing as requested by Mr. Paul. Wm Vice-Chairman 8/10 Member (H)
11	9-7-93	As per order dated 9.7.93 passed in no 522/91 Wm Vice-Chairman 8/10 Member (H)